

**HIGH COURT OF MADHYA PRADESH**

**VED PRAKASH  
REGISTRAR GENERAL**

**JABALPUR**

D.O. No. 819 /Confdl./2014  
II-15-12/2000(Part-10)


Dated 09<sup>th</sup> July, 2014

**Subject:** Regarding nomination of Judicial Officers for the month of **July, August and September, 2014** for training at National Judicial Academy, Bhopal.

**Refer:-** Your letter No 1941, dated 01.07.2014.

Dear Dr. *Gupta*,

In connection with the subject and reference cited above, I am to state that, following Judicial Officers, whose names have been shown against the 'Name of Programme' column have been nominated to participate in the training programmes to be held during the month of **July, August and September, 2014** at National Judicial Academy, Bhopal:-

Sr.	Name of Programme	Schedule	Nomination of Judicial Officers
1.	National Conference of the Presiding Officers of NDPS Courts (P-820)	25-27 July, 2014 (3 days)	1. Shri Anil Kumar Sohane, IV ADJ, Sagar. 2. Shri Arun Kumar Verma, I ADJ, Jaora, District Ratlam.
2.	National Conference of the Presiding Officers of Family Courts (P-821)	25-27 July, 2014 (3 days)	1. Shri Iqbal Ahmed, Principal Judge, Family Court, Betul. 2. Shri Prem Chandra Sharma, Principal Judge, Family Court, Balaghat.
3.	National Orientation Programme for Additional District Judges (P-822)	25-27 July, 2014 (3 days)	1. Ku. Neeta Gupta, III ADJ, Dewas. 2. Shri Iqbal Khan Gauri, II ADJ, Indore. 3. Shri Devendra Prasad Mishra, I ADJ, Panna.
4.	National Conference of Judges of the District Judiciary on MACT Cases (P-823).	01-03 August, 2014 (3 days)	1. Smt. Pravina Vyas, III ADJ, Mandsaur. 2. Shri Ashok Kumar Sharma (Jr.-1), AJ to ADJ, Sironj, District Vidisha. 

5.	National Orientation Programme for Newly Appointed Civil Judges (Junior Division) (P-824)	01-07 August, 2014 (7 days)	<ol style="list-style-type: none"><li>1. Smt. Natasha Sheikh Patel, I CJ-II, Dhar.</li><li>2. Smt. Prachi Sharma Upadhyay, I CJ-II, Itarsi, District Hoshangabad.</li><li>3. Shri Rakesh Kumar Sharma (Jr.), CJ-II, Hatod, District Indore.</li><li>4. Shri Deepak Kumar Agrawal, IX CJ-II, Jabalpur.</li><li>5. Shri Firoz Akhtar, II CJ-II, Ashta, District Sehore.</li><li>6. Shri Vikash Kumar Sharma, II CJ-II, Depalpur, District Indore.</li></ol>
6.	National Orientation Programme for CJMs/Civil Judges (Senior Division) (P-825)	01-03 August, 2014 (3 days)	<ol style="list-style-type: none"><li>1. Shri Ashok Bhardwaj, CJ-I, Jatara, District Tikamgarh.</li><li>2. Shri Sanjay Agrawal, AJ to CJ-I, Chachoda, District Guna.</li><li>3. Smt. Arti Arya Dubey, AJ to I CJ-I, Sehore.</li></ol>
7.	National Conference of the Principal Magistrates and Members of Juvenile Justice Boards (P-826)	22-24 August, 2014 (3 days)	<ol style="list-style-type: none"><li>1. Smt. Kiran Singh, XI CJ-I &amp; ACJM, Bhopal.</li><li>2. Shri Vivek Patel, III CJ-I, Rewa.</li></ol>
8.	National Conference of State Judicial Academies on Key Issues and Challenges in Judicial Education (P-839)	06-07 September, 2014 (2 days)	<ol style="list-style-type: none"><li>1. Shri Gajendra Singh, Faculty Member, MPSJA, Jabalpur.</li></ol>
9.	National Orientation Programme for Newly Appointed Civil Judges (Junior Division) (P-841).	12-18 September, 2014 (7 days)	<ol style="list-style-type: none"><li>1. Shri Shashank Singh, I CJ-II, Banda, District Sagar.</li><li>2. Smt. Savita Thakur, II CJ-II, Narsinghpur.</li><li>3. Shri Atul Billore, X CJ-II, Inodre.</li><li>4. Shri Mahendra Singh Solanki, II CJ-II Badnawar, District Dhar.</li><li>5. Shri Ashwin Parmar, III CJ-II, Jaora, District Ratlam.</li><li>6. Shri Luvkesh Singh, I CJ-II, Chhatarpur.</li></ol>
10.	National Conference of the Presiding Officers of Labour Courts/Tribunals (P-842).	12-14 September, 2014 (3 days)	<ol style="list-style-type: none"><li>1. Shri Mahendra Kumar Tripathi, Presiding Officer, Labour Court, Hoshangabad.</li><li>2. Shri Akhilesh Kumar Dhakad, Presiding Officer, Labour Court, Mandsaur.</li></ol>

11.	National Conference of the Judges of District Judiciary on "Adjudication of Issues Relating to Women and Children" (P-843).	12-14 September, 2014 (3 days)	1. Shri Satish Chandra Rai, XV ADJ, Jabalpur. 2. Smt. Sangeeta Madan, VIII, ADJ, Gwalior <b>under orders of transfer to Sidhi as I ADJ, Sidhi.</b>
12.	National Conference of the presiding officers of the courts under SC/ST (POA) Act (P-844).	19-21 September, 2014 (3 days)	1. Shri Jogendra Kumar Verma, Special Judge SC/ST (PA) Act, Morena. 2. Shri Chandresh Kumar Khare, Special Judge SC/ST (PA) Act, Narsingpur.
13.	National Conference of the presiding officers of CBI courts (P-845).	19-21 September, 2014 (3 days)	1. Shri Mahesh Kumar Sharma, VI ADJ, Jabalpur. 2. Shri Amitabh Mishra, Additional Sessions Judge, Special Court No. 1, under Electricity Act, 2003, Bhopal.

*Kind regards*

Yours sincerely,



(VED PRAKASH)

To,  
Dr. Balram K. Gupta,  
Director, National Judicial Academy,  
Bhadbhada Road, Suraj Nagar,  
**BHOPAL- 462 044**

Endt. No. 820 /Confdl. /2014  
II-15-12-2000 (Part-10)

Dated 09<sup>th</sup> July, 2014

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.(A)
  1. Shri Anil Kumar Sohane, IV ADJ, Sagar.
  2. Shri Arun Kumar Verma, I ADJ, Jaora, District Ratlam.
  3. Shri Iqbal Ahmed, Principal Judge, Family Court, Betul.
  4. Shri Prem Chandra Sharma, Principal Judge, Family Court, Balaghat.
  5. Ku. Neeta Gupta, III ADJ, Dewas.
  6. Shri Iqbal Khan Gauri, II ADJ, Indore.
  7. Shri Devendra Prasad Mishra, I ADJ, Panna.
  8. Smt. Pravina Vyas, III ADJ, Mandsaur.
  9. Shri Ashok Kumar Sharma (Jr.-1), AJ to ADJ, Sironj, District Vidisha.

10. Smt. Natasha Sheikh Patel, I CJ-II, Dhar.
11. Smt. Prachi Sharma Upadhyay, I CJ-II, Itarsi, Hoshangabad.
12. Shri Rakesh Kumar Sharma (Jr.), CJ-II, Hatod, District Indore.
13. Shri Deepak Kumar Agrawal, IX CJ-II, Jabalpur.
14. Shri Firoz Akhtar, II CJ-II, Ashta, District Sehore.
15. Shri Vikash Kumar Sharma, II CJ-II, Depalpur, District Indore.
16. Shri Ashok Bhardwaj, CJ-I, Jatara, District Tikamgarh.
17. Shri Sanjay Agrawal, AJ to CJ-I, Chachoda, District Guna.
18. Smt. Arti Arya Dubey, AJ to I CJ-I, Sehore.
19. Smt. Kiran Singh, XI CJ-I & ACJM, Bhopal.
20. Shri Vivek Patel, III CJ-I, Rewa.
21. Shri Gajendra Singh, Faculty Member, MPSJA, Jabalpur.
22. Shri Shashank Singh, I CJ-II, Banda, District Sagar.
23. Smt. Savita Thakur, II CJ-II, Narsinghpur.
24. Shri Atul Billore, X CJ-II, Inodre.
25. Shri Mahendra Singh Solanki, II CJ-II Badnawar, District Dhar.
26. Shri Ashwin Parmar, III CJ-II, Jaora, District Ratlam.
27. Shri Luvkesh Singh, I CJ-II, Chhatarpur.
28. Shri Mahendra Kumar Tripathi, Presiding Officer, Labour Court, Hoshangabad.
29. Shri Akhilesh Kumar Dhakad, Presiding Officer, Labour Court, Mandsaur.
30. Shri Satish Chandra Rai, XV ADJ, Jabalpur.
31. Smt. Sangeeta Madan, VIII, ADJ, Gwalior under orders of transfer to Sidhi as I ADJ, Sidhi.
32. Shri Jogendra Kumar Verma, Special Judge SC/ST (PA) Act, Morena.
33. Shri Chandresh Kumar Khare, Special Judge SC/ST (PA) Act, Narsinghpur.
34. Shri Mahesh Kumar Sharma, VI ADJ, Jabalpur.
35. Shri Amitabh Mishra, Additional Sessions Judge, Special Court No. 1, under Electricity Act, 2003, Bhopal.

**For information and compliance.**

- After attending the programme, the participants are requested to intimate the Registry about their participation in the programme.
- Participants are directed to deposit their dues like lodging, boarding etc. at National Judicial Academy, Bhopal and claim the same in their T.A. Bills, as per rules. Kind attention is also invited to this Registry D.O. No. 657/Confdl/2008, dated 24-6-2008 in this regard.
- **The participants are requested to bring their Laptop with them during the training programme.**



- The participants are further requested to apprise themselves with the contents of the Joining Instructions available on the NJA website [www.nja.gov.in](http://www.nja.gov.in) and observe the same.
- (B) Participants are further directed to send comments/suggestions regarding experience of programme to Director, MPSJA, Jabalpur.
- (C) The Officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
4. District & Sessions Judge, **Sagar /Ratlam/ Betul/ Balaghat /Dewas /Indore/ Panna /Mandsaur/ Vidisha/ Dhar/ Hoshangabad/ Jabalpur/ Sehore/ Tikamgarh/ Guna/ Bhopal/ Rewa/ Narsinghpur/ Chhatarpur/ Gwalior/ Morena/ Sidhi** for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by fax.
5. The Registrar, M.P. Industrial Court, New Moti Bungalow, M.G. Road, Indore for information. You are requested to inform nominated Presiding Officers of the Labour Courts to attend the workshop as per schedule.
6. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer(s) nominated for imparting training to other Judicial Officers during various courses.



(VED PRAKASH)  
REGISTRAR GENERAL